Secretary General of the United Nations to the effect that the Government of South Africa were unable to accept the said resolution as providing a basis for the resumption of negotiations with the Governments of India and Pakistan, since the terms of the resolution constitute intervention in a matter which is essentially within the Union's domestic jurisdiction. In view of this reply, the Government of India informed the U.N. Secretary General that the nomination of a joint representative by the Governments of India and Pakistan on the proposed commission could serve no useful purpose.

DISPUTED BORDER AREAS

*25. Giani G. S. Musafir: Will the Prime Minister be pleased to state:

- (a) the total disputed area on the eastern and western borders of India; and
- (b) how much of such area is in the possession of the Government of India and how much in the possession of Pakistan Government?

The Prime Minister (Shri Jawaharlal Nehru): (a) and (b). Information has been called for from the State Governments. It will be laid on the Table of the House as soon as it becomes available.

FOREIGN EXPERTS IN INDIA

- *26. Prof. Agarwal: (a) Will the Minister of Flanning be pleased to state what is the number of foreign experts, nationalitywise, who are at present working in India under the various development plans of the Central and State Governments?
- (b) What are their salaries and periods of stipulated service?
- (c) How many American technicians are due to arrive in India under the recent Indo-American Technical Cooperation Scheme?
- (d) Is the assistance of American experts considered to be essential even for the proposed rural Community Projects?

The Minister of Planning and River Valley Schemes (Shri Nanda): (a) A statement is being collected and will be laid on the Table of the House. A statement is laid on the Table of the House relating to the number of experts received under the various Technical Assistance Schemes. [See Appendix I, annexure No. 5.]

(b) The salaries of the experts obtained under the Technical Assis-

tance Schemes are donor Governments and Agencies and are not known to this Government. Information on the period of stipulated service of these experts and on both salaries as well as periods of stipulated service of other foreign experts, who have not been obtained under any of the Technical Assistance Schemes, is being collected and a statement will be laid on the Table of the House in due course.

- (c) The number of American technicians needed for different aspects of the Technical Co-operation Programme is yet under consideration.
- (d) The assistance of American experts in agricultural extension, soil science, deep well construction and certain other fields is likely to be of value in the implementation of community projects. The details are under discussion with State Governments.

संसद् पर व्यय

*२७. **श्री आर० ऐस० तिवारी**: क्या प्रवान मंत्रो यह बतलाने की कृपा करेंगे कि:

- (क) वई संसद के सदस्यों की संख्या में वृद्धि हो जाने के कारण क्या उन के भत्ते कम कर दिए जामेंगे:
- (स) क्या दैनिक मत्ते इसी प्रकार दिये जाते रहेंगे अथवा मासिक भत्ता देने की प्रथा चाल की जायेगी तथा ;
- (ग) क्या राज्य-परिषद् तथा लोक-सभा के सदस्यों के भत्तों में कोई अनुतर होगा?

EXPENDITURE ON PARLIAMENT

- [*27. Shri R. S. Tiwari: Will the Prime Minister be pleased to state:
- (a) whether on account of the increase in the number of Members of the new Parliament, there will be a cut in their allowances;
- (b) whether the daily allowance will continue to be paid or whether a system of monthly allowance will be introduced; and
- (c) whether there will be any difference between the allowances of Members of the Council of States and of those of the House of the People?]

The Prime Minister (Shri Jawaharla) Nehru): (a) to (c). The question of